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		Koch Bihar
		Haora
		North 24 Parganas
		Kolkata

Provisions of assistance to States under Wakf Act

†3049. SHRI ASHK ALI TAK : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government intends to provide special vigilance force, to make provisions of punishment and fine for the State Wakf Boards to vacate/prevent illegal encroachments from the wakf properties in Rajasthan by making provisions in the Wakf Act, 1995; and

(b) if so, by when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING) : (a) and (b) No Sir. There is no such proposal in the Ministry of Minority Affairs to provide Special Vigilance Force, to make provisions of punishment and fine for the State Wakf Boards to vacate/prevent illegal encroachments from the wakf properties in Rajasthan by making provisions in the Wakf Act, 1995. However, amendments in the Wakf Act, 1995 have been proposed for removal of encroachments from waqf properties by providing penal provision for alienation of waqf properties.

Scholarships for minority community in Rajasthan

†3050. SHRI ASHK ALI TAK : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the number of students of minority community in Rajasthan whose scholarships were approved by the Centre during 2012-13; and

(b) the details of scholarships awarded for pre-matric and higher education?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING) : (a) and (b) The details of scholarships awarded to students

†Original notice of the question was received in Hindi.